

TITEM NO.2

Court No.4

SECTION X

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 4/2005 in WRIT PETITION (CIVIL) NO(s). 427 OF 1999

N.C.O.A.OF CENT.PUBLIC SECTOR UNDER.&ORS

Petitioner(s)

VERSUS

U.O.I. & ORS

Respondent(s)

(for directions and office report )

Date: 24/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr.Sanjiv Sen, Adv.

Mr. Jai Prakash Pandey,Adv.

For Respondent(s)

Mrs.B.Sunita Rao,Adv.

Ms. Sunita Sharma, Adv.

Mr. D.S. Mahra ,Adv

Mr. B.S. Banthia, Adv.(NP)

UPON hearing counsel the Court made the following

O R D E R

Union of India has filed an affidavit, copy of which has not been given to t

he counsel opposite.

The same be supplied during the course of the day.

To be listed on 31st July, 2006.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master